

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 20(ND)/20106
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

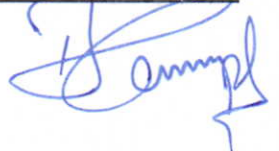
NAME OF THE COMPANY

Mr. ANIL GUPTA & Ors

Vs.

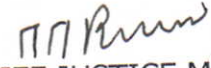
Mr. Yogesh Mahajan & Ors. M/s. Indianhawks Wealth Creators Pvt. Ltd. & Ors


.SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	BHARAT GUPTA	ADVOCATE	FOR PETITIONERS	

Order

Part heard for 22.9.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

15th September, 2016
(P.K. SUD)